

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO. 51/1996  
in  
O.A. NO. 274/1996

New Delhi this the 8th day of August, 1996.

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Parmod Kumar S/O  
Nand Lal, R/O D/167,  
Mansarovar Gardens,  
New Delhi-110015.
2. Anil Kumar
3. Ramesh Chand
4. Mohan Singh
5. Tayub Khan
6. Sunil Kumar

... Applicants

( By Shri R. L. Sethi, Advocate )

-Versus-

Dr. (Smt.) Sarla Gopalan,  
Secretary, Ministry of  
Human Resources and Child  
Development, 'A' Wing,  
Shastri Bhawan,  
New Delhi.

... Respondent

( By Shri M. M. Sudan, Advocate )

ORDER (ORAL)

Shri Justice A. P. Ravani —

We have heard the learned counsel appearing for  
parties. In the reply, it has been stated that on  
account of communication gap the case of the  
applicants could not be considered at the time of  
fresh recruitment of casual labourers. It is  
further clarified that the casual labourers who  
were engaged on February 7, 1996 were discharged  
on March 31, 1996. In the facts of the case, we  
accept the explanation rendered by the learned  
counsel for the respondent. However, that does not

mitigate the hardships and injury suffered by the applicant. The applicants are entitled to be compensated by payment of the amount of wages

for the period <sup>commencing from</sup> February 7, 1996 to March 31, 1996.

Learned counsel for the respondent, on instructions, fairly conceded that the amount of wages will be paid to the applicants on or before August 20, 1996.

2. In view of the aforesaid statement made by the learned counsel for the respondent, respondent is directed to make payment of the aforesaid amount to the applicants latest by August 20, 1996. The learned counsel for applicants also fairly concedes that he does not press for contempt.

3. In view of the aforesaid observations and directions, the contempt petition stands disposed of.

4. Copy of this order be given dasti to the learned counsel for respondent.

*R. K. Ahooya*  
( R. K. Ahooya )  
Member (A)

*APR*  
( A. P. Ravani )  
Chairman

/as/